

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

WORKSHOP FOR ADVOCATES

1st to 4th NOVEMBER, 2017
(INDORE)

PROGRAMME

DAY ONE: 01.11.2017 (Wednesday)

| SESSION | TIME | |
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| I | 10.00 am to 10.30 am | Inaugural session |
| <i>TEA BREAK (10.30 am to 11.00 am)</i> | | |
| II | 11.00 am to 12.00 noon | Role of Judiciary and Bar under the Constitution – By Shri Rajeev Kumar Shrivastava, District & Sessions Judge, Indore |
| III | 12.00 noon to 1.00 p.m. | Framing of issues in Civil Cases – By Shri Awdhesh Kumar Gupta, Additional Director, MPSJA |
| <i>LUNCH BREAK (1.00 p.m. to 2.00 p.m.)</i> | | |
| IV | 2.00 pm to 3.00 pm | Latest trends in law relating to Motor Accident Claim Cases – By Shri Krishnamurty Mishra, XVI ADJ, Indore |
| <i>TEA BREAK (3.00 pm to 3.30 pm)</i> | | |
| V | 3.30 pm to 5.00 pm | Primary & Secondary Evidence and Law relating to Electronic Evidence – By Shri Awdhesh Kumar Gupta, Additional Director, MPSJA |

| DAY TWO: 02.11.2017 (Thursday) | | |
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| I | 10.00 am to 11.30 a.m. | Art of Cross-Examination – By Shri Satish Shrivastava, Advocate, Indore |
| <i>TEA BREAK (11.30 am to 12.00 noon)</i> | | |
| II | 12.00 noon to 1.30 p.m. | Language skills – Points relating to summarization and translation – By Shri Awdhesh Kumar Gupta, Additional Director, MPSJA |
| <i>LUNCH BREAK (1.30 p.m. to 2.30 p.m.)</i> | | |
| III | 2.30 p.m. to 3.30 p.m. | ADR Procedure – Role of Advocates – By Shri Tajinder Singh Ajmani, IV ADJ, Indore |
| <i>TEA BREAK (3.30 p.m. to 4.00 p.m.)</i> | | |
| IV | 4.00 p.m. to 5.00 pm | Legal research and problem solving – By Shri Awdhesh Kumar Gupta, Additional Director, MPSJA |

| DAY THREE: 03.11.2017 (Friday) | | |
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| I | 10.00 am to 11.30 a.m. | Law relating to framing of charges – By Shri Dharmendra Tada, Civil Judge Class-I, Indore |
| <i>TEA BREAK</i> (11.30 am to 12.00 noon) | | |
| II | 12.00 noon to 1.30 p.m. | Art of Judgment writing – By Shri D. S. Solanki District & Sessions Judge (Retired) |
| <i>LUNCH BREAK</i> (1.30 p.m. to 2.30 p.m.) | | |
| III | 2.30 p.m. to 3.30 p.m. | Law relating to trial of sessions cases – By Shri Padmesh Shah, Secretary, Mandsaur Incident Judicial Inquiry Commission, Indore |
| <i>TEA BREAK</i> (3.30 p.m. to 4.00 p.m.) | | |
| IV | 4.00 p.m. to 5.00 pm | Examination of witness in criminal cases – By Shri Tajinder Singh Ajmani, IV ADJ, Indore |

| DAY FOUR: 04.11.2017 (Saturday) | | |
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| I | 10.00 am to 11.30 a.m. | Contemporary law relating to offences against women and children – By Shri Tarkeshwar Singh, Principal Registrar, High Court of M.P. Bench Indore |
| <i>TEA BREAK</i> (11.30 am to 12.00 noon) | | |
| II | 12.00 noon to 1.00 p.m. | Key issues relating to Plea Bargaining and Compounding in criminal cases – By Shri Bharat Kumar Vyas, Civil Judge Class-I, Depalpur, District Indore |
| <i>LUNCH BREAK</i> (1.00 p.m. to 2.00 p.m.) | | |
| III | 2.00 p.m. to 3.00 p.m. | Marshaling & Appreciation of evidence in criminal cases with reference to witnesses (Contd...) – By Shri Anil Kumar Verma, District Judge (Vig) High Court of M.P., Bench Indore |
| <i>TEA BREAK</i> (3.00 p.m. to 3.15 p.m.) | | |
| IV | 3.15 p.m. 4.00 p.m. | Marshaling & Appreciation of evidence in criminal cases with reference to witnesses – By Shri Anil Kumar Verma, District Judge (Vig) High Court of M.P., Bench Indore |
| V | 4.00 p.m. onwards | Open interactive session followed by Valedictory Session |

Note: -

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE